

1. CASE CLEARANCE RATE FOR ALL TYPE OF CASES IN COMMERCIAL COURTS

April, 2026

SL.NO	CATEGORIES OF CASES	INSTITUTION DURING MONTH	THE DISPOSAL DURING THE MONTH	CASE CLEARANCE RATE (%)
1	COMMERCIAL SUIT	884	916	103.62
2	COMMERCIAL ARBITRATION (OMP)	7	11	157.14
3	SUITS	0	4	0
4	APPLICATIONS UNDER ARBITRATION AND CONCILIATION ACT	1	1	100
5	MISCELLANEOUS CASES (CIVIL)	123	109	88.62
6	TRADE MARK CASES/IPR/COPY RIGHT	35	36	102.86
7	MISC. EXECUTION	7	12	171.43
8	REVIEW/REVISION PETITION	3	4	133.33
9	EXECUTION CASES	547	472	86.29
10	COUNTER CLAIM	7	7	100
11	RCA/MCA	2	4	200
12	PUBLIC PREMISES ACT	0	0	0
13	CONTEMPT PETITION	4	1	25
14	OMP (I) COMMERCIAL ARBITRTION u/s 9	1349	1819	134.84
15	OMP (T) COMMERCIAL ARBITRTION u/s 14 & 159	2	0	0
16	OMP (E) COMMERCIAL ARBITRTION u/s 27	14	9	64.29
17	OMP (MISC.) COMMERCIAL ARBITRTION u/s 29A	11	4	36.36
18	OMP (COMM.) COMMERCIAL ARBITRTION u/s 34	63	54	85.71
19	ARB.A (COMM.) COMMERCIAL ARBITRTION u/s 37(2)	20	13	65
20	EX COM AWARD BY ARB.COMM	75	18	24
TOTAL		3154	3494	110.78

2. SEX DISAGGREGATED DATA ON THE NUMBER OF JUDGES IN COMMERCIAL COURTS

TOTAL NUMBER OF JUDGES IN COMMERCIAL COURTS	MALE	FEMALE	OTHERS
50	36	14	0